

Annexure - 5															
Name of Corporate debtor			SRI VENKAT RAM SPINNERS PRIVATE LIMITED			Date of Commencement of Liquidation			24.01.2023		List of Stakeholders as on		10.04.2023		
List of operational creditors (Government dues)															
Amount in Rs															
Sl.No	Details of Claimant			Details of Claim Received			Details of claim admitted				Amount of Contingent claim	Amount of any mutual dues, that may be setoff	Amount of Claim Rejected	Amount of claim under verification	Remarks, if any
	Department	Government	Identification No	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by lien or attachment	Whether lien/ attachment removed?	% share in total amount of claims					
1	Employees Provident Fund Organisation		1	19.02.2023	1490715	12344599	(Government dues)	Nil	NA	0.72985%	Nil	Nil	26,46,116.00	Nil	a) The claim was verified with books of accounts and supporting documents submitted by your good office. b) The claim relating to period Sep 19 to Dec 20 is rejected as the CD was leased and no employees were employed during that period. c) The claim related to period other than above is partly admitted u/s 3(a)(a)(ii) for Rs. 49,36,670 and u/s 52(1)(f) for Rs. 74,07,929. Total Claim admitted for Rs.1,23,44,599/-
2	The Income Tax Officer		2	22.02.2023	1801955	1801955	(Government dues)	Nil	NA	0.17753%	Nil	Nil	Nil	Nil	a) The claim was verified with books of accounts, e filing portal and other supporting documents. b) As the claim is due for FY 2013-14, and 2014-15 which is period beyond 2 years from the date of liquidation, Claim is admitted u/s 53(1)(f) for Rs.18,01,955 Total Claim admitted for Rs.18,01,955 /-
3	Employee State Insurance Corporation		15	27.02.2023	1736501	1044832	(Government dues)	Nil	NA	0.15811%	Nil	Nil	1,31,669.00	Nil	a. The claim is verified with books of accounts and demand notice. b. The claim relates to contribution due, damages for the period Oct 19 to Jan 20 is rejected as CD was leased and no employees were employed during that period. c. Damages and interest was charged upto 27.02.23 whereas liquidation commenced on 24.01.23, hence interest and damages charged after liquidation date is rejected. d. Claim is partly admitted for Rs.16,04,832/- Total Claim admitted for Rs.16,04,832/-
TOTAL					1,85,29,171.00	1,57,51,386.00							27,77,785.00		